

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4051
ANSWERED ON:26.08.2011
TOURIST SPOTS
Suvendu Shri Adhikari

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has issued any guidelines to make tourist spots and hotels accessible to differently-abled persons;
- (b) if so, the details thereof; and
- (c) the number of differently-abled friendly tourist spots in the country, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (c): Yes Sir. The Ministry of Tourism (MOT) has advised all the States/Union Territories (UTs) Administrations to mandatorily ensure the creation of facilities for differently-abled persons in tourism projects availing central financial assistance (CFA) from MOT. The guidelines also provides for release of final installment of CFA to States/UTs only after getting a certificate and other documents from them regarding the provision of barrier free environment in the tourism projects.

The guidelines of the MOT for classification of hotels have the following provision for making the classified hotels accessible to differently-abled person.

"Facilities for the differently-abled guests: dedicated room with attached bathroom, designated parking, ramps, free accessibility in public areas and at least to one restaurant, designated toilet (unisex) at the lobby level, etc. All operational hotels will require to conform to the requirements by 01.09.2010".